

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 265 OF 2013 & IA NO. 357 OF 2013, IA NO. 110 OF 2014 &
IA NO. 159 OF 2015**

**APPEAL NO. 266 OF 2013 & IA NO. 358 OF 2013 & IA NO. 160 OF 2015
APPEAL NO. 230 OF 2014**

APPEAL NO. 231 OF 2014

APPEAL NO. 235 OF 2014 & IA NOS. 161 & 316 OF 2015

APPEAL NO. 236 OF 2014 & IA NO. 162 OF 2015

APPEAL NO. 155 OF 2015 AND

APPEAL NO. 156 OF 2015

Dated: 17th September, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matters of:

**APPEAL NO. 265 OF 2013 & IA NO. 357 OF 2013, IA NO. 110 OF 2014 &
IA NO. 159 OF 2015**

APPEAL NO. 231 OF 2014

APPEAL NO. 236 OF 2014 & IA NO. 162 OF 2015 AND

APPEAL NO. 156 OF 2015

BSES Yamuna Power Ltd.

.... Appellant(s)

Versus

Delhi Electricity Regulatory Commission

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan
Mr. Hasan Murtaza

Counsel for the Respondent(s) : Mr. Pradeep Misra
Mr. Manoj Kr. Sharma for R-1

Mr. A.K. Datta for R-2

APPEAL NO. 266 OF 2013 & IA NO. 358 OF 2013 & IA NO. 160 OF 2015

APPEAL NO. 230 OF 2014
APPEAL NO. 235 OF 2014 & IA NOS. 161 & 316 OF 2015 AND
APPEAL NO. 155 OF 2015

BSES Rajdhani Power Ltd.

.... Appellant(s)

Versus

Delhi Electricity Regulatory Commission

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan
Mr. Hasan Murtaza

Counsel for the Respondent(s) : Mr. Pradeep Misra
Mr. Manoj Kr. Sharma for R-1

ORDER

As agreed by learned counsel for the parties, list these matters for hearing on **19.09.2018.**

(S.D. Dubey)
Technical Member

mk/tpd

(Justice Manjula Chellur)
Chairperson